

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

44. C.P. (IB)/1223(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2022**.

NAME OF THE PARTIES: IDBI BANK LIMITED THROUGH THE DGM MR.
SANJAY NIKAM
VS
MAMTA APPARAO

SECTION : Sec 95(1) of IBC 2016

ORDER

1. The counsel for the Petitioner is present and mentions that same matter filed by the State Bank of India in C.P. 101 of 2021 wherein the IRP has appointed on 15.02.2022 against the same Personal Guarantor.
2. In view of the appointment of the RP, this Petition renders infructuous.

Sd/-

ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/